

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 4444  
TO BE ANSWERED ON 23<sup>rd</sup> MARCH, 2021**

**REDUCTION OF COVERAGE UNDER NFSA**

**4444. ADV. A.M. ARIFF:  
ADV. ADOOR PRAKASH:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether NITI Aayog has recommended reducing the rural and urban coverage under the National Food Security Act, 2013, to 60 per cent and 40 per cent, respectively;**
- (b) if so, the details thereof and the reasons therefor;**
- (c) whether the Government has considered the same and taken any decision; and**
- (d) if so, the details thereof?**

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &  
PUBLIC DISTRIBUTION  
(SHRI DANVE RAOSAHEB DADARAO)**

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**(a) to (d):** There is no formal proposal under consideration of the Government for reducing the rural and urban coverage under the National Food Security Act, 2013 to 60 percent and 40 percent respectively. The Act currently mandates a coverage of upto 75% of the rural population and upto 50% of the urban population as per Census 2011. Section 9 of the Act provides that the total number of persons to be covered in rural and urban areas of the State shall be calculated on the basis of the population estimates as per the Census of which the relevant figures have been published.

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